

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6254-JK (LD) of 2024

DATED:- 09 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 09.05.2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 6254-JK(LD) of 2024 dated 09.05.2024

S. No.	Title of the case	OIC
1	S. Ramakrishan V/s State of J&K & Others (Now U.T) in CRM (M) No. 142/2023.	Mr. Zahoor Ahmad Dy. S.P
2	Nazir Ahmad Mir Versus Union of India & Ors. in WP (C) No. 2672/2023.	Ms. Ayushi Sudan (IAS), DC Kupwara
3	Oa no. 152/2023 titled basharat Bashir Naik Vs UT of J&K and Ors	Sh Murtaza Ahmad DYSP PID NO. EXK 952273 of CID CI Kashmir
4	OA No. 157/2023 titled Owais Ahmad Malla Vs UT of J&K and Ors	Sh Murtaza Ahmad DYSP PID NO. EXK 952273 of CID CI Kashmir
5	WP No. 35/2024 titled Mohd Ayoub Khan and Ors Vs UT of J&K and Ors	Sh Nikhil Rasgotra JKPS DySP (Hqrs) CID CI Jammu
6	OA NO. 668/2022 titled Jazeel Ul Haq Vs UT of J&K an ors	Sh Murtaza Ahmad DYSP PID NO. EXK 952273 of CID CI Kashmir
7	OA No. 261/2024 titled Khowaja Ishtiq Ahmad Wani Vs J&K and Ors	Sh Murtaza Ahmad DYSP PID NO. EXK 952273 of CID CI Kashmir
8	WPC No. 676/2024 titled Umer Naseer Khan Vs UT of J&K and Ors	Sh Murtaza Ahmad DYSP PID NO. EXK 952273 of CID CI Kashmir
9	OA NO. 256/2023 titled Mohammad Abdullah Najar Vs UT of J&K and Ors	Sh Murtaza Ahmad DYSP PID NO. EXK 952273 of CID CI Kashmir
10	CRO M No. 219/203 in CRM No/ 400/200 titled basanti Koul Vs UT of J&K and Ors	Shri Devinder Sing SDPO City North Jammu
11	OA No. 697/2023 titled Muzaffar Ahmad Misger Vs UT of J&K through Commissioner Secretary to Government Home Department	Sh Barkat Ahmad Dar Superintendent District Jail Baramulla No. ES 430010

Im

Neeraj